

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 6th of May, 2024

NO.HC.VII-54/2024/4124/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam, Nagaland and Arunachal Pradesh to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **28-05-2024 to 30-05-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

| ASSAM | | |
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| Sl. No. | Name of the Officer | Designation and Place of Posting |
| 1. | Shri Dibya Jyoti Rajkhowa | Counsellor, Family Court, Dhubri |
| 2. | Shri Shah Syed Ahadur Rahman | Secretary, District Legal Services Authority, Dhemaji |
| 3. | Shri Rajneesh Bora | Secretary, District Legal Services Authority, Hamren, West Karbi Anglong |
| 4. | Shri Rana Dutta | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Baksa |
| 5. | Smti Rani Boro | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Barpeta |
| 6. | Shri Shakti Sharma | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dhubri |
| 7. | Md. Mishbahul Hassan Ansari | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Morigaon |
| 8. | Dr. Partha Sarathi Bhattacharjee | Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo |
| 9. | Shri Nurjamal Haque | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati |
| 10. | Smti Kangki Rani Deka | Chief Judicial Magistrate, Kamrup (M), Guwahati |
| 11. | Shri Imdad Ahmed | Chief Judicial Magistrate, Nalbari |
| 12. | Shri Kiran Lal Baishnab | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi |
| 13. | Shri AnupKhanal | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar |